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**Title:**Need to maintain the impartiality and neutrality of the Prasar Bharti and allow to function it as an autonomous body.

SHRI LAKSHMAN CHANDRA SETH (TAMLUK): Sir, I want to raise a very serious matter.

We allege that the Doordarshan and the All India Radio are not being allowed to function as autonomous bodies. On 20th February, 1999, there was a Convention in Delhi on National Integrity and Harmony, but that news was not covered. There was a total blackout. Today we have seen in the newspaper that the nominated members of the Prasar Bharati Board have alleged that there is a persistent and consistent intervention and interference by the hon. Minister, Shri Pramod Mahajan and that is why they have sought the intervention of the Prime Minister. So, I urge upon the hon. Prime Minister to allow the Prasar Bharati Board to function as an autonomous body. Otherwise the impartiality and neutrality of the Board cannot be maintained. These are very important electronic media and they should function as autonomous bodies so that the voice of the Members of all the parties can be rightly reflected. This is a matter of very great concern and I place it before you for your intervention.